GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES LOK SABHA UNSTARRED QUESTION NO. 982 ANSWERED ON 24TH JULY, 2018

COLD STORAGES UNDER NMFP

982. DR.P. K. BIJU:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the details of the funds allocated, sanctioned and released for setting up of cold storages under the National Mission on Food Processing (NMFP) in the country during the last three years and the current year, so far, State-wise;
- (b) the number of existing cold storages in each State/UT;
- (c) whether the Government has any plans for setting up of cold storages in rural areas so that the perishable vegetables and fruits are stored immediately after their harvest; and
- (d) if so, the details thereof and the time by which the country can become self-reliant in storage of vegetables and fruits?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI)

(a): Ministry of Food Processing Industries is implementing the Central Sector Scheme of Integrated Cold Chain and Value Addition Infrastructure as one of the component of earlier National Mission on Food Processing and now under Pradhan Mantri Kisan Sampada Yojana (PMKSY) with effect from 2018-19 with the objective of arresting post-harvest losses of horticulture & non-horticulture produce and providing remunerative price to farmers for their produce. Under the scheme, Ministry provides financial assistance in the form of grant-in-aid @ 35% for general areas and @ 50% for North East States, Himalayan States, ITDP areas and Islands for storage and transport infrastructure and @ 50% and 75% respectively for value addition and processing infrastructure subject to a maximum grant-in-aid of Rs. 10 crore for setting up integrated cold chain projects including irradiation facility without any break from the farm gate to the consumer. The integrated cold chain and preservation infrastructure can be set up by individuals, groups of entrepreneurs, cooperative societies, Self Help Groups (SHGs), Farmer Producer Organizations (FPOs), NGOs, Central/State PSUs, etc. The scheme is primarily private sector driven and proposals under this scheme are invited through Expression of Interest (EOI). The scheme is available in rural & urban areas in all States/UTs. State wise funds are not allocated under the scheme for Integrated Cold Chain and Value Addition Infrastructure. The details of funds allocated and released during the last three years and the current year, State-wise is at Annexure -I.

(b): The number of cold chain projects assisted by Ministry of Food Processing in each State/ UT is at Annexure – II.

(c) & (d): The Ministry of Food Processing Industries does not have any plan to set up stand alone cold storages anywhere in the country including rural areas on its own. However, the Ministry is implementing the Central Sector Scheme of Integrated Cold Chain and Value Addition Infrastructure which is primarily private sector driven and proposals under this scheme are invited through Expression of Interest (EOI). The scheme is available in rural & urban areas in all States/UTs.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 982 FOR ANSWERED ON 24TH JULY, 2018 REGARDING WASTAGE OF AGRO PRODUCTS

The details of funds allocated for the Scheme for Integrated Cold Chain and Value Addition Infrastructure during FY 2015-16 to 2018-19 and its utilisation State-wise.

Sl.No	Name of the State / UT	Funds Released (Rs. In crore)				
		2015-16	2016-17	2017-18	2018-19	
Funds Allocated		180.50	185.21	198.39	400.00	
1.	Andaman & Nicobar	0.00	0.00	0.00	0.00	
	Islands (UT)	0.00	0.00	0.00	0.00	
2.	Andhra Pradesh	4.00	10.00	14.57	0.00	
3.	Arunachal Pradesh	0.00	0.00	2.03	0.00	
4.	Assam	2.27	4.31	0.00	0.00	
5.	Bihar	0.00	2.44	4.88	0.00	
6.	Chandigarh (UT)	0.00	0.00	0.00	0.00	
7.	Chhattisgarh	0.00	0.00	0.00	0.00	
8.	Delhi	0.00	0.00	0.00	0.00	
9.	Goa	0.00	0.00	0.00	0.00	
10.	Gujarat	10.32	9.98	16.12	4.00	
11.	Haryana	9.94	13.72	11.92	0.00	
12.	Himachal Pradesh	18.03	12.31	11.27	2.50	
13.	Jammu & Kashmir	16.06	12.26	0.00	1.50	
14.	Jharkhand	0.00	0.00	0.00	0.00	
15.	Karnataka	1.97	0.00	4.53	1.13	
16.	Kerala	0.00	0.00	0.00	0.00	
17.	Lakshadweep (UT)	0.00	0.00	0.00	0.00	
18.	Madhya Pradesh	3.89	7.50	0.15	0.00	
19.	Maharashtra	37.36	32.19	44.65	5.38	
20.	Manipur	0.00	0.00	0.00	0.00	
21.	Meghalaya	0.00	0.00	0.00	0.00	
22.	Mizoram	0.00	0.00	0.00	0.00	
23.	Nagaland	0.00	0.00	0.00	2.02	
24.	Orissa	0.92	0.00	7.07	3.52	
25.	Pondicherry (UT)	0.00	0.00	0.00	0.00	
26.	Punjab	12.67	10.56	19.41	9.23	
27.	Rajasthan	9.23	3.64	6.01	3.05	
28.	Sikkim	0.00	0.00	0.00	0.00	
29.	Tamil Nadu	0.00	2.27	5.92	0.00	
30.	Telangana	0.00	5.00	4.02	2.87	
31.	Tripura	0.00	0.00	0.00	0.00	
32.	Uttar Pradesh	10.00	22.48	26.22	4.32	
33.	Uttarakhand	14.53	32.65	13.00	2.40	
34.	West Bengal	7.31	1.65	2.06	3.31	
	Total Expenditure	158.5	182.96	193.83	45.23	

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO. 982 FOR ANSWERED ON 24TH JULY, 2018 REGARDING WASTAGE OF AGRO PRODUCTS

State-wise details of Cold Chain Projects sanctioned by Ministry of Food Processing Industries in the country with completed and under implementation projects under the scheme for integrated cold chain and value addition infrastructure.

S.No.	State	No. of cold chain projects				
		Completed	Under Implementation	Total		
1	Andhra Pradesh	3	4	7		
2	Andaman & Nicobar	0	1	1		
3	Arunachal Pradesh	0	1	1		
4	Assam	2	0	2		
5	Bihar	1	2	3		
6	Chhattisgarh	2	0	2		
7	Gujarat	8	10	18		
8	Haryana	6	3	9		
9	Himachal Pradesh	9	3	12		
10	Jammu & Kashmir	3	4	7		
11	Karnataka	5	3	8		
12	Kerala	1	3	4		
13	Madhya Pradesh	4	2	6		
14	Maharashtra	28	25	53		
15	Manipur	1	1	2		
16	Mizoram	2	0	2		
17	Nagaland	0	2	2		
18	Odisha	2	0	2		
19	Punjab	9	8	17		
20	Rajasthan	4	6	10		
21	Tamil Nadu	3	6	9		
22	Telangana	2	4	6		
23	Uttar Pradesh	8	13	21		
24	Uttarakhand	14	8	22		
25	West Bengal	7	1	8		
	Total	124	110	234		